

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 2653
TO BE ANSWERED ON 24.03.2025

PM VISHWAKARMA SCHEME IN MAHARASHTRA

2653. SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of artisans and craftspeople identified and registered under the PM Vishwakarma Scheme so far in the State of Maharashtra;
- (b) the number of training programs that have been conducted under the Scheme, and number of beneficiaries who have been trained in the State;
- (c) steps being taken to enhance the skills of traditional artisans to meet modern market demands; and
- (d) many artisans face difficulties in availing loans due to stringent eligibility criteria, whether Government will consider relaxing these criteria to ensure that more beneficiaries can access financial assistance?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) & (b): As of 18.03.2025, the details of artisans identified and registered, No. of Training Programmes and beneficiaries imparted Basic Skill Training under the PM Vishwakarma Scheme, in the State of Maharashtra are as follows:

Successful Registration (Verified/Identified)	No. of Training Programmes	No. of beneficiaries imparted Basic Skill Training
2,73,083	6,003	1,71,097

(c): Under the scheme, PM Vishwakarma beneficiaries across the country are being provided support for marketing, branding, packaging etc. PM Vishwakarma beneficiaries are facilitated through participation in various trade fairs, state level exhibitions, etc. Also, online marketing support is being provided to PM Vishwakarma beneficiaries through various e-commerce platforms.

(d): The Scheme is widely accessible through Public Sector Banks, Regional Rural Banks, Cooperative Banks, and Private Sector Banks, ensuring outreach to urban, rural, and remote areas across the country. If any beneficiary faces any difficulty for credit access, their complaints are being monitored online on day-to-day basis and the matter is sent to Department of Financial Services (DFS) for necessary action. In addition, beneficiaries are informed through text messages/SMS for availing Credit facilities under the Scheme.
